

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 21/15	TP 10/17	To file memo	433(e) / 433(f)	M.A. Joseph, Cochin Vs Coral Shelters & Builders Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ORDER

Matter is listed today for compliance of objections. No representation for Petitioner, when case was called during Call work and it was passed over. Again case was called at 1.00 P.M, there is no representation for the petitioner. The matter is being listed from time to time for compliance of objections. The Petitioner has not complied the objections, inspite of sufficient time granted on several occasion. Petitioner has not shown any interest to proceed further in the matter. Petition is therefore deserves to be dismissed for non prosecution and non compliance.

In the result, petition is dismissed for non compliance of objections vide separate order.


Member (T)


Member (J)